

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati the 7th February, 2015

No. HC.V- 77/2011(Pt)/135 /Estt. ##### This is for information to all Officers and Staff of the Gauhati High Court at Guwahati that Hon'ble Mr. Justice S. J. Mukhopadhyaya, Judge, Supreme Court of India, will visit Gauhati High Court on 9th February, 2015 at 10.00 a.m. All Officers and staff of this Registry are directed to be present in the Office by 10 a.m. positively.

By order,

Sd/-

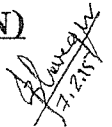
REGISTRAR (ADMN)

Memo No. HC.V- 77/2011(Pt)/135A-P/Estt. # Dated 7.2.2015

Copy for information and necessary action to :-

1. The Registrar (Vigilance)/ Judl.), Gauhati High Court, Guwahati.
2. The Joint Registrar (_____), Gauhati High Court, Guwahati/In-charge of Stenographers with a request to inform all the Stenographers in this regard.
3. The Dy. Registrar _____, Gauhati High Court, Guwahati
4. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
5. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
7. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
8. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
9. ✓ The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
10. The A.O.(J) _____, Gauhati High Court, Guwahati./In-charge of Court Masters with a request to inform all the staff/Court Masters in this regard.
11. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati with a request to inform all the Grade-IV staff in this regard.
12. The Chief Security Officer, Gauhati High Court, Guwahati.
13. The Court Manager, Gauhati High Court, Guwahati.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.
15. High Court Notice Board (Both new and old block)
16. The Order File

 7/2/15
REGISTRAR (ADMN)


7.2.15